

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 13 of 2019**

**IN THE MATTER OF:**

**Rathi Steel (Dakshin) Ltd. ...Appellant**

**Versus**

**Competition Commission of India & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Anand Shankar Jha, Mr. R.K. Rajwanshi, Mr. Amit Kumar Sharma and Mr. Abhilash Gopinath, Advocates.**

**For Respondent: Mr. Om Prakash Shukla, Mr. Pranjal Prateek, Mr. Ebaad Nawaz Khan and Mr. Yajur Sharma, Advocates for R-2**

**With**

**Competition Appeal (AT) No. 14 of 2019**

**IN THE MATTER OF:**

**Rathi Special Steels Ltd. ...Appellant**

**Versus**

**Competition Commission of India & Ors. ...Respondents**

**Present:**

**For Appellant: Mr. Anand Shankar Jha, and Mr. Abhilash Gopinath, Advocates.**

**For Respondent: Mr. Pranjal Prateek and Mr. Ebaad Khan, Advocates for R-2**

**With**

**Competition Appeal (AT) No. 15 of 2019**

**IN THE MATTER OF:**

**Rathi Bars Ltd. ...Appellant**

**Versus**

**Competition Commission of India & Anr. ...Respondents**

**Present:**

**For Appellant: Mr. Anand Shankar Jha, and Mr. Abhilash Gopinath,  
Advocates.**

**For Respondent: Mr. Pranjal Prateek and Mr. Ebaad Khan, Advocates for R-  
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**O R D E R**

**22.01.2020** Post these appeals 'For Admission (After Notice)' on **6<sup>th</sup>**  
**February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

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